NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTE	IA PADMANABHA SWAMY, MEN	IBER – JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/6/2016	
NAME OF THE PETITIONER(S)	: Marg Ltd + 3	
NAME OF THE RESPONDENT(S)	: Karaikal Port Pvt Ltd + 8	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
LGHESH LGHESH	COUNTEL FOR	11
N. SHARMILA	Coursel for Strikespo	ndens Notar
S. INDUMATHERAVI		
N.P. Vijoy Kumar	Counsel for Petiti Lu RAS	ours VIII
SHONA MALVI Y A-ASIF BASHA	Counsel for R2 to R5	Ait Aif al
• 1	<u>ORDER</u>	
Counsel representing both t	he parties are present. Post the	matter alongwith

TCP 174/2016 and CA 7/2016. Put up on 17.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)